CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 268/MP/2020

- Subject : Petition under Section 79(1)(b) and (f) of the Electricity Act, 2003 seeking reimbursement of amount incurred towards taxes and duties and arranging open access for the purpose of supply of contracted capacity of 100 MW from Noida Power Company Limited/PTC in terms of APP dated 6.4.2018 read with PPA executed on the same date.
- Petitioner : SKS Power Generation (Chhattisgarh) Limited
- Respondents : Noida Power Company Limited and anr.

Date of Hearing : 2.4.2025

- Coram : Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
- Parties Present : Shri Hemant Singh, Advocate, SKSPGCL Shri Chetan Garg, Advocate, SKSPGCL Shri Harshit Singh, Advocate, SKSPGCL Shri Ravi Kishore, Advocate, PTC Ms. Deepti Dash, Advocate, PTC Shri Anupam Chaudhary, Advocate, NPCL

Record of Proceedings

At the outset, the learned counsel for the Respondent NPCL requested time to file its reply on the additional information submitted by the Petitioner. This request was not objected to by the parties, and accordingly, the hearing in the matter was adjourned.

2. The Commission, while adjourning the hearing, directed as under:

(a) The Petitioner shall file the following additional information by **30.4.2025**, after serving a copy to the Respondents:

"The Petitioner, during a meeting held on 14.6.2024, stated that it shall raise a claim on the Electricity duty once it makes a payment for the same. Therefore, the Petitioner is required to submit the invoice raised to PTC on account of payment made by it towards Electricity Duty on auxiliary consumption and on account of GST on Coal and LDO."

(b) The Respondents are permitted to file their replies on or before **14.5.2025**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **26.5.2025**.

3. The Petition will be listed for hearing on **29.5.2025**.

By order of the Commission

Sd/-(Deepak Pandey) Assistant Chief (Law)